

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No.3508
TO BE ANSWERED ON 15.07.2019

Impact of EWS Reservation

3508. SHRI SU. THIRUNAVUKKARASAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has passed constitutional amendments during January, 2019 for granting 10% quota in jobs and admission for Economically Weaker Sections (EWS) candidates across all classes;

(b) if so, the details thereof;

(c) whether the Government has received any representation from the affected students or parents of the student community due to implementation of this 10% EWS quota for admission in PG professional courses;

(d) if so, the details thereof;

(e) whether the Government has any proposal to increase the seats in colleges and universities including private ones to compensate the 10% EWS quota to adjust the other community students for admission in various colleges and various courses; and

(f) if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) & (b): Yes, Sir. The Articles 15(6) and 16(6) have been inserted in the Constitution, vide the Constitution (One Hundred and Third Amendment) Act, 2019. This enables the State to provide the benefits of reservation on preferential basis to the Economically Weaker Sections (EWSs) in civil posts and services in the Government of India and admission in Educational Institutions. In pursuance of the Constitution (One Hundred and Third Amendment) Act, 2019 and according to the Ministry of Social Justice and Empowerment OM dated 17.01.2019, Department of Higher Education and Department of Personnel and Training have issued

Orders dated 17.01.2019 and 19.01.2019 providing 10 % reservation in admission to Central Educational Institutions and Central Government posts and services respectively.

(c) & (d): No, Sir. The Ministry of Human Resource Development (MHRD) has not received any representation from the affected students or parents of the student community due to implementation of this 10% EWS quota for admission in PG professional courses.

(e) & (f): Instructions have been issued by MHRD for all the Central Educational Institutions (CEIs) for increasing the total number of seats, over a period of two years, to provide 10% reservation for EWS, without adversely affecting the proportionate seats of Scheduled Castes/ Scheduled Tribes and Other Backward Classes. In this regard, an amount of Rs. 4315.15 Crores has been sanctioned for creation of additional 2,14,766 seats (1,18,983 additional seats during 2019-20 and 95,783 additional seats during 2020-21) in 158 CEIs.
